

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 123 OF 2015 &
IA NO. 196 OF 2015**

Dated: 11th March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Hubli Electricity Supply Company Ltd. (HESCOM) & Anr. Appellant (s)

Versus

Fortune Five Hydel Projects Pvt. Ltd. & Anr. Respondent (s)

Counsel for the Appellant(s) : Mr.V. Srinivas Raghavan
Mr. Mohit Chadha
Mr. Ishwar Upneja
Mr. Pankhuri Bhardwaj
Ms. Irisha Raychandhuri

Counsel for the Respondent(s) : Mr. Shridhar Prabhu
Mr. Anantha Narayana M.G. for R-1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **30.03.2016.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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